

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Chief Justice's Secretariat)

Order No: 121

Dated: 07.05.2016

Consequent upon the promotions of Senior Assistants and Head Assistants to the posts of Head Assistants and Section Officers respectively, vide High Court Order No. 18 dated 07.04.2.16 in Subordinate Courts of Kashmir Province, the following transfers and postings of ministerial staff are hereby made, in the interest of administration:

Section Officers

- 1) Shri Mohd. Muzamil Qari, Head Assistant/Nazir, Sub Judge Court, Pulwama upon his promotion as Section Officer is transferred and posted as Section Officer (Adm.), in the Court of Pr. District & Sessions Judge, Kupwara vice Shri Bilal Ahmad. His promotion is granted notionally to the post of Section Officer w.e.f 15.04.2015 and monetarily from the date of issue of this order.
 - 2) Shri Abdul Qayoom Khan, Head Assistant/HRK, Principal District & Sessions Court, Kupwara upon his promotion as Section Officer is transferred and posted as Section Officer, in the Court of Pr. District & Sessions Judge, Kupwara vice Shri Abdul Hamid Gujree. His promotion is granted notionally to the post of Section Officer w.e.f 15.04.2015 and monetarily from the date of issue of this order.
 - 3) Shri Anayatullah Wani, Head Assistant/Registration Clerk, City Judge Court, Srinagar upon his promotion as Section Officer is transferred and posted as Section Officer in the Court of Principal District & Sessions Judge, Baramulla vice Shri Ghulam Ahmad Bhat. His promotion is granted notionally to the post of Section Officer w.e.f 15.04.2015 and monetarily from the date of issue of this order.
 - 4) Ms. Rehana Geelani, Head Assistant/Nazir, 3rd Additional District & Sessions Court, Srinagar upon her promotion as Section Officer is transferred and posted as Section Officer (Tamilat), in the Court of Pr. District & Sessions Judge, Srinagar vice Shri Ashok Koul. Her promotion is granted notionally to the post of Section Officer w.e.f 15.04.2015 and monetarily from the date of issue of this order.
 - 5) Shri Latief Ahmad Khan, Head Assistant/Nazir, Munsiff Court, Aishmuqam upon his promotion as Section Officer is transferred and posted as Section Officer, in the Court of Pr. District & Sessions Judge, Kulgam vice Shri Javed Ahmad Shah. His promotion is granted notionally to the post of Section Officer w.e.f 20.07.2015 and monetarily from the date of issue of this order.
 - 6) Shri Ghulam Nabi Mir, Nazir/Head Assistant, Munsiff Court, Pampore upon his promotion as Section Officer is transferred and posted as Section Officer (Adm.) in the Court of Principal District & Sessions Judge, Kargil vice Shri Ilyas Ahmad Pandit. His promotion is granted notionally to the post of Section Officer w.e.f 01.10.2015 and monetarily from the date of issue of this order.
- Shri Bashir Ahmad Bhat-II, Head Assistant/Accountant, Principal District & Sessions Court, Budgam upon his promotion as Section Officer is transferred and posted as Section Officer, in the Court of Pr. District & Sessions Judge, Kargil against available

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vacancy. His promotion is granted notionally to the post of Section Officer w.e.f 01.10.2015 and monetarily from the date of issue of this order.

- 8) Shri Mushtaq Ahmad Shah, Nazir/Head Assistant, 1st Additional District & Sessions Court, Srinagar upon his promotion as Section Officer is transferred and posted as Section Officer/Reader in the Court of 3rd Additional District & Sessions Judge, Srinagar against newly created post. His promotion is granted notionally to the post of Section Officer w.e.f 01.10.2015 and monetarily from the date of issue of this order.
- 9) Shri Mohd. Ibrahim Bhat, Head Assistant/Nazir, Sub Judge/CJM Court, Kulgam upon his promotion as Section Officer is transferred and posted as Section Officer, in the Court of Pr. District & Sessions Judge, Leh vice Shri Ghulam Rasool Wani. His promotion is granted notionally to the post of Section Officer w.e.f 01.10.2015 and monetarily from the date of issue of this order.
- 10) Shri Abdul Gaffar Dar-I, Nazir/Head Assistant, 4th Additional District & Sessions Court, Srinagar upon his promotion as Section Officer is transferred and posted as Section Officer in the Court of Principal District & Sessions Judge, Pulwama vice Shri Mohd. Akbar Magrey. His promotion is granted notionally to the post of Section Officer w.e.f 01.10.2015 and monetarily from the date of issue of this order.
- 11) Shri Mushtaq Ahmad Bhat, Section Officer, Principal District & Sessions Court, Baramulla is transferred and posted as Section Officer (Adm.) in the Court of Principal District & Sessions Judge, Srinagar vice Shri Showkat Mahmood Makhdoomi.
- 12) Shri Showkat Mahmood Makhdoomi, Section Officer, Principal District & Sessions Court, Srinagar is transferred and posted as Section Officer (Adm.) in the Court of Principal District & Sessions Judge, Budgam vice Shri Gh. Ahmad Dar.
- 13) Shri Gh. Ahmad Dar, Section Officer (Adm.), Principal District & Sessions Court, Budgam is transferred and posted as Section Officer, in the Court of Pr. District & Sessions Judge, Bandipora against newly created post.
- 14) Shri Gh. Ahmad Bhat, Section Officer, Principal District & Sessions Court, Baramulla is transferred and posted as Section Officer in the Court of Principal District & Sessions Judge, Ganderbal against newly created post.
- 15) Shri Aijaz Ahmad Wafaie, Section Officer, Principal District & Sessions Court, Pulwama is transferred and posted as Section Officer/Reader in the Court of 4th Additional District & Sessions Judge, Srinagar against newly created post.
- 16) Shri Abdul Hamid Gujree, Section Officer, Principal District & Sessions Court, Kupwara is transferred and posted as Section Officer/Reader in the Court of Principal District & Sessions Judge, Srinagar vice Shri Mohammad Sultan Mir.
- 17) Shri Mohammad Sultan Mir, Section Officer/Reader, Principal District & Sessions Court, Srinagar is transferred and posted as Section Officer (Adm.) in the Court of Pr. District & Sessions Judge, Baramulla vice Shri Mushtaq Ahmad Bhat.
- 18) Shri Bilal Ahmad, Section Officer (Adm.), Principal District & Sessions Court, Kupwara is transferred and posted as Section Officer in the Court of Special Judge Anti-corruption for CBI Cases, Srinagar against newly created post.

- 19) Shri Ashok Koul, Section Officer (Tamilat), Principal District & Sessions Court, Srinagar is transferred and posted as Section Officer/Reader in the Court of 2nd Additional District & Sessions Judge, Srinagar against newly created post.
- 20) Shri Javed Ahmad Shah, Section Officer, Principal District & Sessions Court, Kulgam is transferred and posted as Section Officer/Reader in the Court of Additional District & Sessions Judge, Srinagar against newly created post.
- 21) Shri Ilyas Ahmad Pandit, Section Officer, Principal District & Sessions Court, Kargil is transferred and posted as Section Officer in the Court of 1st Additional District & Sessions Judge, Srinagar against newly created post.
- 22) Shri Ghulam Rasool Wani, Section Officer, Principal District & Sessions Court, Leh is transferred and posted as Section Officer (Adm.) in the Court of Principal District & Sessions Judge, Pulwama vice Shri Aijaz Ahmad Wafie.
- 23) Shri Mohd. Akbar Magrey, Section Officer, Principal District & Sessions Court, Pulwama is transferred and posted as Section Officer (Adm.) in the Court of Principal District & Sessions Judge, Anantnag vice Shri Mohd. Iqbal Dand.
- 24) Shri Mohd. Iqbal Dand, Section Officer, Principal District & Sessions Court, Anantnag is transferred and posted as Section Officer in the Court of Principal District & Sessions Judge, Shopian against newly created post.

Head Assistants

- 25) Shri Muzamil Ahmad Wani, Nazir/Senior Assistant, Additional Special Mobile Magistrate Court, Pantha Chowk, Srinagar upon his promotion as Head Assistant is transferred and posted as Nazir/Head Assistant in the Court of Sub Judge Pulwama against available vacancy. His promotion is granted notionally to the post of Head Assistant w.e.f 15.04.2015 and monetarily from the date of issue of this order.
- 26) Shri Showkat Ahmad Khan, Senior Assistant/Nazir, Municipal Magistrate Court, Srinagar upon his promotion as Head Assistant is transferred and posted as Accountant/Head Assistant, in the Court of Principal District & Sessions Judge, Budgam against available vacancy. His promotion is granted notionally to the post of Head Assistant w.e.f 15.04.2015 and monetarily from the date of issue of this order.
- 27) Shri Abdul Rashid War, Senior Assistant/Criminal Clerk, Chief Judicial Magistrate Court, Handwara upon his promotion as Head Assistant is transferred and posted as Accountant/Head Assistant in the Court of Principal District & Sessions Judge, Kupwara vice Shri Mohd. Shafi Parray. His promotion is granted notionally to the post of Head Assistant w.e.f 15.04.2015 and monetarily from the date of issue of this order.
- 28) Shri Abdul Aziz Bangroo, Senior Assistant/Criminal Clerk, Chief Judicial Magistrate Court, Ganderbal upon his promotion as Head Assistant is transferred and posted as Nazir/Head Assistant in the Court of Sub Judge Bijbehara vice Shri Bashir Ahmad Wani. His promotion is granted notionally to the post of Head Assistant w.e.f 15.04.2015 and monetarily from the date of issue of this order.
- 29) Shri Mohammad Iqbal Reshi, Senior Assistant/District Record Keeper, Principal District & Sessions Court, Anantnag upon his promotion as Head Assistant is transferred and posted as Nazir/Head Assistant in the Court of Munsiff, D.H.Pora vice

Shri Gh. Mohammad Bhat. His promotion is granted notionally to the post of Head Assistant w.e.f 15.04.2015 and monetarily from the date of issue of this order.

- 30) Shri Bashir Ahmad Bhat-III, Senior Assistant/Reader, Sub Judge Court, Pulwama upon his promotion as Head Assistant is transferred and posted as Nazir/Head Assistant in the Court of Principal District & Sessions Judge, Anantnag vice Shri Mujeeb-ur Rashid. His promotion is granted notionally to the post of Head Assistant w.e.f 15.04.2015 and monetarily from the date of issue of this order.
- 31) Shri Mushtaq Ahmad Malik, Senior Assistant/Criminal Clerk, Principal District & Sessions Court, Kulgam upon his promotion as Head Assistant is transferred and posted as Nazir/Head Assistant in the Court of Sub Judge, Vailoo vice Shri Gh. Nabi Najar. His promotion is granted notionally to the post of Head Assistant w.e.f 15.04.2015 and monetarily from the date of issue of this order.
- 32) Shri Farooq Ahmad Mir, Senior Assistant/Civil Clerk, Principal District & Sessions Court, Shopian upon his promotion as Head Assistant is transferred and posted as Nazir/Head Assistant in the Court of Chief Judicial Magistrate, Anantnag against newly created post. His promotion is granted notionally to the post of Head Assistant w.e.f 15.04.2015 and monetarily from the date of issue of this order.
- 33) Ms. Rayeesa Amin, Senior Assistant/Regd. Clerk, Chief Judicial Magistrate Court, Srinagar upon her promotion as Head Assistant is transferred and posted as Nazir/Head Assistant in the Court of Chief Judicial Magistrate, Ganderbal vice Shri Ali Mohd. Wani. Her promotion is granted notionally to the post of Head Assistant w.e.f 20.07.2015 and monetarily from the date of issue of this order.
- 34) Shri Tsering Dorjee, Senior Assistant/Nazir, Additional Special Mobile Magistrate (Munsiff) Court, Leh upon his promotion as Head Assistant is transferred and posted as Nazir/Head Assistant in the Court of Principal District & Sessions Judge, Leh vice Shri Aijaz Hussain Rizvi who is presently attached with the Court of Additional District & Sessions Judge, Sopore. His promotion is granted notionally to the post of Head Assistant w.e.f 01.10.2015 and monetarily from the date of issue of this order.
- 35) Shri Abdul Aziz Dar, Senior Assistant/Nazir/Reader, Munsiff Court, Sogam upon his promotion as Head Assistant is transferred and posted as Head Assistant/ Nazir in the Court of Sub Judge/ CJM Handwara vice Shri Ali Mohd. Kumar. His promotion is granted notionally to the post of Head Assistant w.e.f 01.10.2015 and monetarily from the date of issue of this order.
- 36) Shri Ghulam Nabi Wani, Senior Assistant/MACT Ahlimad, Principal District & Sessions Court, Baramulla upon his promotion as Head Assistant is transferred and posted as Head Assistant/Head Record Keeper in the same Court vice Shri Mohammad Yousuf Waza. His promotion is granted notionally to the post of Head Assistant w.e.f 01.10.2015 and monetarily from the date of issue of this order.
- 37) Shri Ghulam Ahmad Lone, Senior Assistant/Criminal Clerk, CJM Court, Bandipora upon his promotion as Head Assistant is transferred and posted as Head Assistant/Head Record Keeper in the Court of Principal District & Sessions Judge,

Kupwara against available vacancy. His promotion is granted notionally to the post of Head Assistant w.e.f 01.10.2015 and monetarily from the date of issue of this order.

- 38) Shri Abdul Hamid Sofi, Senior Assistant/Civil Clerk, Principal District & Sessions Court, Budgam upon his promotion as Head Assistant is transferred and posted as Nazir/Head Assistant in the Court of City Judge, Srinagar against newly created post. His promotion is granted notionally to the post of Head Assistant w.e.f 01.10.2015 and monetarily from the date of issue of this order.
- 39) Shri Mohd. Amin Shah, Senior Assistant/Nazir/Reader, Principal District & Sessions Court, Shopian upon his promotion as Head Assistant is transferred and posted as Head Assistant/Nazir in the Court of 4th Additional District & Sessions Judge, Srinagar against available vacancy. His promotion is granted notionally to the post of Head Assistant w.e.f 01.10.2015 and monetarily from the date of issue of this order.
- 40) Shri Mohammad Sadiq Dar, Senior Assistant/Nazir, Additional District & Sessions Court, Pulwama upon his promotion as Head Assistant is transferred and attached with the Court of Principal District & Sessions Judge, Anantnag till further orders. His promotion is granted notionally to the post of Head Assistant w.e.f 01.10.2015 and monetarily from the date of issue of this order.
- 41) Shri Assadullah Mir, Senior Assistant/Civil Clerk, Additional District & Sessions Court, Anantnag upon his promotion as Head Assistant is transferred and posted as Nazir/Head Assistant in the Court of Munsiff, Aishmuqam against available vacancy. His promotion is granted notionally to the post of Head Assistant w.e.f 01.10.2015 and monetarily from the date of issue of this order.
- 42) Shri Mohammad Abdullah Wani, Senior Assistant/Criminal Clerk, CJM Court, Anantnag upon his promotion as Head Assistant is transferred and posted as Head Assistant/Nazir in the Court of CJM, Kulgam against available vacancy. His promotion is granted notionally to the post of Head Assistant w.e.f 01.10.2015 and monetarily from the date of issue of this order.
- 43) Ms. Afroza Sultan, Senior Assistant/Reader, 4th Additional District & Sessions Court, Srinagar upon her promotion as Head Assistant is transferred and posted as Head Record Keeper/Head Assistant in the Court of Principal District & Sessions Judge, Budgam vice Shri Mohammad Amin Mir. Her promotion is granted notionally to the post of Head Assistant w.e.f 01.10.2015 and monetarily from the date of issue of this order.
- 44) Shri Gowhar Ahmad Bhat, Senior Assistant/Reader, Munsiff Court, Anantnag upon his promotion as Head Assistant is transferred and posted as Head Assistant/ Nazir in the Court of Munsiff, Pampore against available vacancy. His promotion is granted notionally to the post of Head Assistant w.e.f 01.10.2015 and monetarily from the date of issue of this order.
- 45) Shri Mohammad Javeed Bhat, Senior Assistant/Civil Clerk, CJM Court, Sopore upon his promotion as Head Assistant is transferred and posted as Head Assistant/Reader/Regd. Clerk in the Court of City Judge, Srinagar against available vacancy. His promotion is granted notionally to the post of Head Assistant w.e.f 01.10.2015 and monetarily from the date of issue of this order.

- 46) Shri Riyaz Ahmad Gazi, Senior Assistant/ Nazir/Reader, Principal District & Sessions Court, Ganderbal upon his promotion as Head Assistant is transferred and posted as Head Assistant/Accountant in the Court of Principal District & Sessions Judge, Bandipora against newly created post. His promotion is granted notionally to the post of Head Assistant w.e.f 01.10.2015 and monetarily from the date of issue of this order.
- 47) Shri Abdul Rehman Mir, Senior Assistant/ Nazir, Special Mobile Magistrate (Traffic) Court, Srinagar upon his promotion as Head Assistant is transferred and posted as Head Assistant/ Nazir in the Court of Principal District & Sessions Judge, Kargil vice Shabir Hussain Nengroo. His promotion is granted notionally to the post of Head Assistant w.e.f 01.10.2015 and monetarily from the date of issue of this order.
- 48) Shri Ali Mohammad Bhat, Senior Assistant/Reader, Special Anti-corruption Court, Srinagar upon his promotion as Head Assistant is transferred and posted as Head Assistant/Nazir in the Court of Sub Judge, Baramulla against newly created post. His promotion is granted notionally to the post of Head Assistant w.e.f 01.10.2015 and monetarily from the date of issue of this order.
- 49) Shri Arshad Hussain Zehgir, Senior Assistant/Nazir Forest Magistrate Court, Srinagar upon his promotion as Head Assistant is transferred and posted as Head Assistant/Head Record Keeper in the Court of Principal District & Sessions Judge, Kargil Vice Shri Maqbool Hussain Parray.
- 50) Shri Mohammad Yaqoob Shah, Senior Assistant/Nazir, Judge Small Causes Court, Srinagar upon his promotion as Head Assistant is transferred and posted as Head Assistant/Nazir in the Court of Chief Judicial Magistrate, Sopore vice Shri Nazir Ahmad Bhat-I.
- 51) Shri Riyaz Ahmad Shah, Nazir/Senior Assistant. Munsiff Court, Pulwama upon his promotion as Head Assistant is transferred and posted as Head Assistant/Accountant in the Court of Principal District & Sessions Judge, Leh against available vacancy.
- 52) Shri Mohammad Yousuf Waza, Head Assistant/ Head Record Keeper, Principal District & Sessions Court, Baramulla is transferred and posted as Nazir/Head Assistant in the Court of Munsiff, Sumbal vice Shri Mohammad Shafi Pandit.
- 53) Shri Mohammad Shafi Pandit, Nazir/Head Assistant, Munsiff Court, Sumbal is transferred and posted as Accountant/Head Assistant in the Court of Principal District & Sessions Judge, Pulwama vice Shri Abdul Rashid Najar.
- 54) Shri Abdul Rashid Najar, Accountant/Head Assistant, Principal District & Sessions Court, Pulwama is posted as Nazir/Head Assistant in the same Court vice Shri Munir Ahmad Qadri.
- 55) Shri Maqsood Ali, Accountant/Head Assistant, Principal District & Sessions Court, Baramulla is transferred and posted as such in the Court of Principal District & Sessions Judge, Ganderbal against newly created post.
- 56) Shri Arshad Hussain Wani, Head Assistant/Head Record Keeper, Principal district & Sessions Court, Baramulla is transferred and posted as Nazir/Head Assistant in the Court of Principal District & Sessions Judge, Budgam vice Shri Abdul Rashid Wani.

- 57) Shri Abdul Rashid Wani, Head Assistant/Nazir, Principal District & Sessions Court, Budgam is transferred and posted as Nazir/Head Assistant in the Court of Chief Judicial Magistrate, Budgam against newly created post.
- 58) Shri Mohd. Shafi Parray, Accountant/Head Assistant Principal District & Sessions Court, Kupwara is transferred and posted as Nazir/Head Assistant in the Court of Passenger Tax Magistrate, Srinagar against newly created post.
- 59) Shri Javed Ahmad Dar, Head Assistant/Head Record Keeper, Principal District & Sessions Court, Kupwara is transferred and posted as Nazir/Head Assistant in the Court of Sub Judge, Uri vice Shri Altaf Hussain Hajam.
- 60) Shri Altaf Hussain Hajam, Nazir/Head Assistant, Sub Judge Court, Uri is transferred and posted as Head Assistant/Head Record Keeper in the Court of Principal District & Sessions Judge, Baramulla vice Shri Arshid Hussain Wani.
- 61) Shri Bashir Ahmad Wani, Nazir/Head Assistant, Sub Judge Court, Bijbehara is transferred and posted as Head Assistant/Head Record Keeper in the Court of Principal District & Sessions Judge, Anantnag against available vacancy.
- 62) Shri Gh. Mohammad Bhat, Nazir/Head Assistant, Munsiff Court, D.H.Pora is transferred and posted as Accountant/ Head Assistant in the Court of Principal District & Sessions Judge, Kulgam against newly created post.
- 63) Shri Mujeeb-ur Rashid, Nazir/Head Assistant, Principal District & Sessions Court, Anantnag is transferred and posted as such in the Court of 1st Additional District & Sessions Judge, Srinagar against available vacancy.
- 64) Shri Gh. Nabi Najjar, Nazir/Head Assistant, Sub Judge Court, Vailoo is transferred and posted as Accountant/Head Assistant in the Court of Principal District & Session Judge, Shopian against available vacancy.
- 65) Shri Aijaz Hussain Rizvi, Nazir/Head Assistant, Principal District & Sessions Court, Leh presently attached with the Court of Additional District & Sessions Judge, Sopore is transferred and posted as Nazir/Head Assistant in the Court of Forest Magistrate, Srinagar against newly created post.
- 66) Shri Mohammad Amin Mir, Head Assistant/Head Record Keeper, Principal District & Sessions Court, Budgam is transferred and posted as Nazir/Head Assistant in the Court of Municipal Magistrate, Srinagar against newly created post.
- 67) Shri Ali Mohd. Kumar, Head Assistant/ Nazir, Sub Judge/ CJM Court, Handwara is transferred and posted as such in the Court of Principal District & Sessions Judge, Baramulla vice Shri Rouf-ul Mushtaq.
- 68) Shri Shabir Hussain Nengroo Head Assistant/Nazir, Principal District & Sessions Court, Kargil is transferred and posted as Head Assistant/Head Record Keeper in the Court of Principal District & Sessions Judge, Pulwama against available vacancy.
- 69) Shri Rouf-ul Mushtaq, Nazir/Head Assistant, Principal District & Sessions Court, Baramulla is transferred and posted as such in the Court of 2nd Additional District & Sessions Judge, Srinagar vice Ms. Aisha Parveen.

- 70) Ms. Aisha Parveen, Head Assistant/Nazir, 2nd Additional District & Sessions Court, Srinagar is transferred and posted as such in the Court of Additional District & Sessions Judge, Srinagar against available vacancy.
- 71) Shri Maqbool Hussain Parray, Head Assistant/ Head Record Keeper, Principal District & Sessions Court, Kargil is transferred and posted as Nazir/Head Assistant in the Court of Special Mobile Magistrate (Traffic), Srinagar against newly created post.
- 72) Shri Munir Ahmad Qadri, Nazir/Head Assistant Principal District & Sessions Court, Pulwama is transferred and posted as such in the Court of 3rd Additional District & Sessions Judge, Srinagar against available vacancy.
- 73) Shri Gh. Mohd. Dar, Nazir/Head Assistant, Principal District & Sessions Court, Kupwara and Shri Mohd. Yasin Ganie, Head Assistant/Nazir, Munsiff Court, Bandipora are directed to swap their places of postings.
- 74) Shri Ghulam Nabi Sofi, Head Assistant/Head Record Keeper, Principal District & Sessions Court, Anantnag is transferred and posted as Head Assistant/Reader in the Court of Chief Judicial Magistrate, Srinagar against newly created post.
- 75) Shri Ali Mohd. Wani, Nazir/Head Assistant, Chief Judicial Magistrate Court, Ganderbal is transferred and posted as such in the Court of Judge Small Causes, Srinagar against newly created post.
- 76) Shri Nazir Ahmad Bhat-I, Nazir/Head Assistant, Chief Judicial Magistrate Court, Sopore is transferred and posted as such in the Court of Chief Judicial Magistrate, Bandipora vice Shri Abdul Rashid Bhat-I.
- 77) Shri Abdul Rashid Bhat-I, Nazir/Head Assistant, Chief Judicial Magistrate Court, Bandipora is transferred and posted as Accountant/Head Assistant in the Court of Principal District & Sessions Judge, Baramulla vice Shri Maqsood Ali.

Senior Assistants

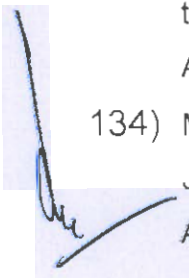
- 78) Shri Bahir-ud Din, Nazir/Senior Assistant, CJM Court, Kargil is transferred and posted as Criminal Clerk/Senior Assistant in the Court of Principal District & Sessions Judge, Baramulla vice Shri Pupinder Singh.
- 79) Shri Pupinder Singh, Criminal Clerk/Senior Assistant, Principal District & Sessions Court, Baramulla is transferred and posted as such in the Court of Additional District and Sessions Judge, Baramulla against available vacancy.
- 80) Shri Tahir Hussain Sumbli, Nazir/Senior Assistant, CJM Court, Leh is transferred and posted as Nazir/Reader/Senior Assistant in the Court of Principal District & Sessions Judge, Shopian against available vacancy.
- 81) Shri Nazir Ahmad Hajam, Nazir/Senior Assistant, Special Mobile Magistrate (Sub Judge) Court, Kargil is transferred and posted as Civil Clerk/Senior Assistant in the Court of Principal District & Sessions Judge, Shopian against available vacancy.
- 82) Shri Gurdeep Singh, Civil Clerk/Senior Assistant, Principal District & Sessions Court, Kargil is transferred and posted as Nazir/Reader/Senior Assistant in the Court of Additional Judge Anti-corruption, Srinagar against available vacancy.

- 83) Shri Rashid-ul Hassan Malik, Civil Clerk/Senior Assistant, CJM Court, Leh is transferred and posted as Criminal Clerk/Senior Assistant in the Court of Additional District & Sessions Judge, Sopore against available vacancy.
- 84) Shri Mehraj-ud Din Bhat, Reader/Senior Assistant, Additional District & Sessions Court, Srinagar is transferred and posted as Reader/Senior Assistant in the Court of Sub Judge, Pulwama against available vacancy.
- 85) Shri Nasir Ahmad Mir, Reader/Senior Assistant, 1st Additional District & Sessions Court, Srinagar is transferred and posted as Criminal Clerk/Senior Assistant in the Court of Additional Judge Anti-corruption, Srinagar against available vacancy.
- 86) Shri Iftikhar Hussain Dar, Senior Assistant/Reader, 2nd Additional District & Sessions Court, Srinagar is transferred and posted as such in the court of Additional District Judge (Bank Cases), Srinagar against available vacancy.
- 87) Shri Tariq Ahmad Khan, Senior Assistant/Nazir, CJM Court, Budgam is transferred and posted as Nazir/Reader/Senior Assistant in the Court of Munsiff, Chadoora vice Shri Manzoor Ahmad Akhoon.
- 88) Shri Manzoor Ahmad Akhoon, Nazir/Reader/Senior Assistant, Munsiff Court, Chadoora is transferred and posted as Nazir/Senior Assistant in the Court of City Munsiff, Srinagar vice Ms. Gazala Hassan.
- 89) Ms. Gazala Hassan, Nazir/Senior Assistant, City Munsiff Court, Srinagar is transferred and posted as Senior Assistant /District Record Keeper in the Court of Principal District & Sessions Judge, Budgam vice Ms. Rukhsana Habib.
- 90) Shri Nazir Ahmad Rather-II, Nazir/Senior Assistant, Special Mobile Magistrate (Sub Judge) Court, Budgam is transferred and posted as Criminal Clerk/Senior Assistant in the Court of Principal District & Sessions Judge, Anantnag vice Shri Abdul Rafia Khan.
- 91) Shri Abdul Rafia Khan, Criminal Clerk/Senior Assistant, Principal District & Sessions Court, Anantnag is transferred and posted as Civil Clerk/Senior Assistant in the Court of Additional District & Sessions Judge, Anantnag against available vacancy.
- 92) Shri Mohammad Muzaffar Khan, Nazir/Senior Assistant, Special Mobile Magistrate (Sub Judge) Court, Baramulla and Shri Imran Naseer Shah, Civil Clerk/Senior Assistant, Additional Anti-corruption Court, Srinagar are directed to swap their places of posings.
- 93) Shri Ashiq Hussain Bhat, Criminal Clerk/Senior Assistant, Judge Small Causes Court, Srinagar is transferred and posted as Civil Clerk/Senior Assistant in the Court of Additional District Judge (Bank cases), Srinagar vice Shri Sami-ullah Bhat.
- 94) Shri Sami-ullah Bhat, Civil Clerk/Senior Assistant, Additional District Court (Bank cases), Srinagar is transferred and posted as Criminal Clerk/Senior Assistant in the Court of Chief Judicial Magistrate, Bandipora against available vacancy.
- 95) Shri Gulzar Ahmad Shah, Nazir/Senior Assistant, Additional Special Mobile Magistrate (Munsiff) Court, Awantipora is transferred and posted as Criminal Clerk/Senior Assistant in the Court of Chief Judicial Magistrate, Shopian vice Shri Bashir Ahmad Bhat-IV.

- 96) Shri Fayaz Ahmad Sheikh, Judicial Clerk/Senior Assistant, District Magistrate Office, Srinagar is transferred and posted as Criminal Clerk/Senior Assistant in the Court of Sub Judge, Pulwama vice Shri Manzoor Ahmad Najar.
- 97) Shri Manzoor Ahmad Najar, Criminal Clerk/Senior Assistant, Sub Judge Court, Pulwama is transferred and posted as such in the Court of Principal District & Sessions Judge, Shopian vice Shri Mohd. Yousuf Bathangi.
- 98) Shri Mohd. Yousuf Bathangi, Criminal Clerk/Senior Assistant, Principal District & Sessions Court, Shopian is transferred and posted as Nazir/Senior Assistant in the Court of Additional Mobile Magistrate (Munsiff), Awantipora vice Shri Gulzar Ahmad Shah.
- 99) Shri Fayaz Ahmad Bhat, Senior Assistant, City Judge Court, Srinagar is transferred and posted as Nazir/Senior Assistant in the Court of Munsiff, Pulwama against available vacancy.
- 100) Shri Hamidullah Wani, Nazir/ Senior Assistant, Special Mobile Magistrate (Sub Judge) Court, Pulwama and Shri Deedar Singh, Civil Clerk/Senior Assistant, Chief Judicial Magistrate Court, Shopian are directed to swap their places of postings.
- 101) Shri Mehraj Ahmad Bhat, Reader/Senior Assistant, CJM Court, Srinagar is transferred and posted as such in the Court of Forest Magistrate, Srinagar against available vacancy.
- 102) Ms. Saba Qazi, Nazir/Senior Assistant, Additional District Court (Bank cases), Srinagar is transferred and posted as Reader/ Senior Assistant in the Court of Sub Judge, Patten vice Shri Hilal Ahmad Ashai.
- 103) Shri Hilal Ahmad Ashai, Reader/ Senior Assistant, Sub Judge Court, Patten is transferred and posted as Nazir/ Senior Assistant in the Court of Additional District & Sessions Judge, Sopore against available vacancy.
- 104) Shri Hilal Ahmad Teli, Criminal Clerk/Senior Assistant, Principal District & Sessions Court, Bandipora is transferred and posted as Nazir/Senior Assistant in the Court of Additional Special Mobile Magistrate (Munsiff), Ganderbal vice Shri Muzaffar Ahmad Malik.
- 105) Shri Muzaffar Ahmad Malik, Nazir/Senior Assistant, Additional Special Mobile Magistrate (Munsiff) Court, Ganderbal is transferred and posted as Reader/Senior Assistant in the Court of Munsiff, Kangan vice Shri Gh. Nabi Baba.
- 106) Shri Gh. Nabi Baba, Reader/Senior Assistant, Munsiff Court, Kangan is transferred and posted as such in the Court of Chief Judicial Magistrate, Ganderbal vice Ms. Nusrat Amin.
- 107) Ms. Nusrat Amin, Reader/Senior Assistant, CJM Court, Ganderbal is transferred and posted as Civil Clerk/Senior Assistant in the Court of Principal District & Sessions Judge, Srinagar vice Shri Gurmeet Singh.
- 108) Shri Gurmeet Singh, Civil Clerk/Senior Assistant, Principal District & Sessions Court, Srinagar is transferred and posted as such in the Court of Additional District & Sessions Judge, Baramulla vice Shri Mushtaq Ahmad Najar.

- 109) Shri Mushtaq Ahmad Najar, Civil Clerk/Senior Assistant, Additional District & Sessions Court, Baramulla is transferred and posted as Criminal Clerk/Senior Assistant in the Court of Principal District & Sessions Judge, Srinagar vice Shri Zahoor Ahmad Wani.
- 110) Zahoor Ahmad Wani, Criminal Clerk/Senior Assistant, Principal District & Sessions Court, Srinagar is transferred and posted as Nazir/Senior Assistant in the Court of Additional District & Sessions Judge, Pulwama against available vacancy.
- 111) Shri Mehraj-ud Din Sheikh, Reader/Senior Assistant, Municipal Magistrate Court, Srinagar is transferred and posted as such in the Court of City Munsiff, Srinagar vice Raja Mohammad Ali Khan.
- 112) Shri Raja Mohammad Ali Khan, Reader/ Senior Assistant, City Munsiff Court, Srinagar is transferred and posted as Civil Clerk/Senior Assistant in the Court of Principal District & Sessions Judge, Pulwama vice Shri Khurshid Ahmad Bhat.
- 113) Shri Khurshid Ahmad Bhat, Civil Clerk/Senior Assistant, Principal District & Sessions Court, Pulwama is transferred and posted as Nazir/Senior Assistant in the Court of Additional Special Mobile Magistrate (Munsiff), Shopian vice Shri Afaq Ahmad Dar.
- 114) Shri Sami Ahmad Raja, Senior Assistant, Additional Designated Court TADA/POTA, Srinagar and Shri Syed Wajahat Hussain, Nazir/Senior Assistant, Sub Judge Court, Kupwara are directed to swap their places of postings.
- 115) Ms. Suriya Jan, Reader/Senior Assistant, Judge Small Causes Court, Srinagar and Ms. Bilala Bano, Reader/Senior Assistant, Additional Special Mobile, Magistrate (Munsiff) Court, Ganderbal are directed to swap their places of postings.
- 116) Shri Mohammad Akbar Malla, Civil Clerk/Senior Assistant, Chief Judicial Magistrate, Court, Bandipora is transferred and posted as such in the Court of Chief Judicial Magistrate, Sopore against available vacancy.
- 117) Shri Parveiz Ahmad Mir, Nazir/Senior Assistant, Munsiff Court, Gurez is transferred and posted as Nazir/Reader/Senior Assistant in the Court of Principal District & Sessions Judge, Ganderbal against available vacancy.
- 118) Shri Masarat Rashid, Rent Ahlimad/Senior Assistant, Chief Judicial Magistrate Court, Bandipora is transferred and posted as Nazir/Senior Assistant in the Court of Special Mobile Magistrate (Sub Judge), Srinagar vice Shri Shafat Hussain Buchh.
- 119) Shafat Hussain Buchh, Nazir/Senior Assistant, Special Mobile Magistrate (Sub Judge) Court, Srinagar is transferred and posted as Reader/Senior Assistant in the Court of Sub Judge, Chadoora vice Shri Nazir Ahmad Rather-I.
- 120) Shri Nazir Ahmad Rather-I, Reader/Senior Assistant Sub Judge Court, Chadoora is transferred and posted as such in the Court of Munsiff Pampore vice Shri Iftikhar Nabi Shah.
- 121) Shri Iftikhar Nabi Shah, Reader/Senior Assistant, Munsiff Court, Pampore is transferred and posted as Nazir/Senior Assistant in the Court of Additional Special Mobile Magistrate (Munsiff), Pantha Chowk, Srinagar against available vacancy.

- 122) Shri Aftab Ahmad Naikoo, Reader/Senior Assistant, Munsiff Court, Dangi wacha is transferred and posted as Civil Clerk/Senior Assistant in the Court of Additional District & Sessions Judge, Sopore against available vacancy.
- 123) Shri Shabir Hussain Wani, Nazir/Senior Assistant, Passenger Tax Court, Srinagar is transferred and posted as Nazir/Senior Assistant in the Court of Munsiff, Budgam vice Shri Zameer-ul Nisar.
- 124) Shri Zameer-ul Nisar, Nazir/Senior Assistant, Munsiff Court, Budgam is transferred and posted as Civil Clerk/Senior Assistant in the Court of Principal District & Sessions Judge, Ganderbal vice Shri Ramesh Kumar Sahni.
- 125) Shri Ramesh Kumar Sahni, Civil Clerk/Senior Assistant, Principal District & Sessions Court, Ganderbal is transferred and posted as Criminal Clerk/Senior Assistant in the Court of Additional District & Sessions Judge, Srinagar vice Shri Bashir Ahmad Lone.
- 126) Shri Bashir Ahmad Lone, Criminal Clerk/Senior Assistant, Additional District & Sessions Court, Srinagar is transferred and posted as Civil Clerk/Senior Assistant in the Court of Chief Judicial Magistrate, Bandipora vice Shri Mohammad Akbar Malla.
- 127) Ms. Shazia Hamid Kawoosa, Reader/Senior Assistant, 1st Additional Munsiff Court, Srinagar is transferred and posted as Civil Clerk/Senior Assistant in the Court of Additional District & Sessions Judge, Srinagar vice Ms. Farida Akhter.
- 128) Ms. Farida Akhter, Civil Clerk/Senior Assistant, Additional District & Sessions Court, Srinagar is transferred and posted as Misc. Clerk/Senior Assistant in the Court of Principal District & Sessions Judge, Budgam vice Shri Syed Mehdi Shah.
- 129) Shri Mehdi Shah, Misc. Clerk/Senior Assistant, Principal District & Sessions Court, Budgam is transferred and posted as Civil Clerk/Senior Assistant in the Court of Judge Small Causes, Srinagar vice Ms. Fatima Syed Nazki.
- 130) Ms. Fatima Syed Nazki, Civil Clerk/Senior Assistant, Judge Small Causes Court, Srinagar is transferred and posted as Criminal Clerk/Senior Assistant in the Court of Chief Judicial Magistrate, Ganderbal against available vacancy.
- 131) Shri Tariq Ahmad Gattoo, Nazir/Senior Assistant, CJM Court, Anantnag is transferred and posted as such in the Court of Special Mobile Magistrate (Sub Judge), Anantnag vice Shri Abdul Hamid Zargar.
- 132) Shri Abdul Hamid Zargar, Nazir/Senior Assistant, Special Mobile Magistrate (Sub Judge) Court, Anantnag is transferred and posted as Civil Clerk/Senior Assistant in the Court of Chief Judicial Magistrate, Anantnag vice Shri Abdul Hamid Wani.
- 133) Shri Baitullah Ahmad Magrey, Senior Assistant/ Misc. Ahlimad, Principal District & Sessions Court, Pulwama is transferred and posted as Reader/Senior Assistant in the Court of Special Mobile Magistrate (Sub Judge), Anantnag vice Ms. Basharat Abdullah.
- 134) Ms. Basharat Abdullah, Senior Assistant/Reader, Special Mobile Magistrate (Sub Judge) Court, Anantnag is transferred and posted as such in the Court of Munsiff, Anantnag against available vacancy.



- 135) Shri Mukhtar Ahmad Shah, Criminal Clerk/Senior Assistant, 2nd Additional District & Sessions Court, Srinagar is transferred and posted as such in the Court of Principal District & Sessions Judge, Kulgam against available vacancy.
- 136) Shri Fayaz Ahmad, Reader/Senior Assistant, Munsiff Court, D.H.Pora and Shri Riyaz Ahmad Rather, Nazir/Senior Assistant, Additional Special Mobile Magistrate (Munsiff) Court, Kulgam are directed to swap their places of postings.
- 137) Shri Afaq Ahmad Dar, Nazir/ Senior Assistant, Additional Special Mobile Magistrate (Munsiff) Court, Shopian is transferred and posted as Nazir/Reader/Senior Assistant in the Court of Additional District & Sessions Judge, Anantnag vice Shri Mehraj-ud Din Rather.
- 138) Shri Mehraj-ud Din Rather, Nazir/Reader/Senior Assistant, Additional District & Sessions Court, Anantnag is transferred and posted as Reader/Senior Assistant in the Court of Sub Judge/CJM Kulgam vice Shri Mubashir Hussain Dar.
- 139) Shri Mubashir Hussain Dar, Reader/Senior Assistant, Sub Judge/CJM Court, Kulgam is transferred and posted as Criminal Clerk/Senior Assistant in the Court of CJM, Anantnag against available vacancy.
- 140) Shri Bashir Ahmad Bhat-IV, Criminal Clerk/Senior Assistant, CJM Court, Shopian is transferred and posted as Reader/Senior Assistant in the Court of Chief Judicial Magistrate, Anantnag vice Syed Shafiq Ahmad.
- 141) Syed Shafiq Ahmad, Reader/Senior Assistant, Chief Judicial Magistrate Court, Anantnag is transferred and posted as Nazir/Senior Assistant in the Court of Munsiff, Qazigund vice Shri Shahnawaz Ahmad Parray.
- 142) Shri Shahnawaz Ahmad Parray, Nazir/Senior Assistant, Munsiff Court, Qazigund is transferred and posted as District Record Keeper/Senior Assistant in the Court of Principal District & Sessions Judge, Anantnag against available vacancy.
- 143) Shri Ghulam Hassan Bhat, Senior Assistant, Munsiff Court, Shangas and Shri Sajad Ahmad Dar, Criminal Clerk/Senior Assistant, Additional District & Sessions Court, Anantnag are directed to swap their places of postings.
- 144) Shri Manzoor Ahmad Khan, District Record Keeper/Senior Assistant, Principal District & Sessions Court, Baramulla is transferred and posted as Nazir/Reader/Senior Assistant in the Court of 1st Additional District & Sessions Judge, Baramulla vice Shri Ishtiaq Ahmad Majoo.
- 145) Shri Ishtiaq Ahmad Majoo, Nazir/Reader/Senior Assistant 1st Additional District & Sessions Court, Baramulla is transferred and posted as Criminal Clerk/Senior Assistant in the Court of Sub Judge/CJM, Handwara against available vacancy.
- 146) Shri Satnam Singh, Nazir/Senior Assistant, Sub Judge Court, Baramulla is transferred and posted as Civil Clerk/Senior Assistant in the Court of Principal District & Sessions Judge, Budgam against available vacancy.
- 147) Ms. Rukhsana Habib, District Record Keeper/Senior Assistant, Principal District & Sessions Court, Budgam is transferred and posted as Nazir/Senior Assistant in the Court of Additional District Judge (Bank cases), Srinagar vice Ms. Saba Qazi.

- 148) Shri Ishtiaq Ahmad Mir, Reader/Senior Assistant, Chief Judicial Magistrate Court, Bandipora is transferred and posted Nazir/Senior Assistant in the Court of Principal District & Sessions Judge, Bandipora vice Shri Abdul Rashid Bhat.
- 149) Shri Abdul Rashid Bhat, Nazir/Senior Assistant, Principal District & Sessions Court, Bandipora is transferred and posted as Criminal Clerk/Senior Assistant in the Court of Judge Small Causes, Srinagar vice Shri Ashiq Hussain Bhat.
- 150) Shri Abdul Hamid Wani, Civil Clerk/Senior Assistant, Chief Judicial Magistrate Court, Anantnag is transferred and posted as Criminal Clerk/Senior Assistant in the Court of 2nd Additional District & Sessions Judge, Srinagar vice Shri Mukhtar Ahmad Shah.
- 151) Shri Bashir Ahmad Dar, Nazir/Senior Assistant, Additional Mobile Magistrate (Traffic) Court, Srinagar is transferred and posted as Civil Clerk/Senior Assistant in the Court of Principal District & Sessions Judge, Kupwara vice Shri Abdul Majid Moona.
- 152) Shri Abdul Majid Moona, Civil Clerk/Senior Assistant, Principal District & Sessions Court, Kupwara is transferred and posted as Nazir/Reader/Senior Assistant in the Court of Munsiff, Sogam against available vacancy.
- 153) Shri Mubashir Hussain Kirmani, Civil Clerk/Senior Assistant, Chief Judicial Magistrate Court, Handwara is transferred and posted as Nazir/Reader/Senior Assistant in the Court of Munsiff, Kupwara vice Shri Hilal Ahmad Beig.
- 154) Shri Hilal Ahmad Beig, Nazir/Reader/Senior Assistant, Munsiff Court, Kupwara is transferred and posted as Reader/Senior Assistant in the Court of Special Mobile Magistrate (Sub Judge), Baramulla vice Shri Syed Abid Hussain Rizvi.
- 155) Shri Syed Abid Hussain Rizvi, Reader/Senior Assistant, Special Mobile Magistrate (Sub Judge) Court, Baramulla is transferred and posted as Criminal Clerk/Senior Assistant in the Court of 3rd Additional District & Sessions Judge, Srinagar vice Shri Mehboob Ali Kar.
- 156) Shri Mehboob Ali Kar, Criminal Clerk/Senior Assistant, 3rd Additional District & Sessions Court, Srinagar is transferred and posted as Nazir/Senior Assistant in the Court of Special Mobile Magistrate (Sub Judge), Budgam vice Shri Nazir Ahmad Rather-II.
- 157) Shri Aashiq Hussain Farooqi, Civil Clerk/Senior Assistant, 1st Additional District & Sessions Court, Baramulla and Shri Mushtaq Ahmad Teli, Criminal Clerk/Senior Assistant, Special Anti-corruption Court, Srinagar are directed to swap their places of postings.

Junior Assistants

- 158) Shri Zahid Mehmood Wani, Junior Assistant/Judicial Clerk, Tehsil Office, Ganderbal is transferred and posted as Copyist/Junior Assistant in the Court of Principal District & Sessions Judge, Budgam vice Shri Nayeem Shabir Abass.
- 159) Shri Nayeem Shabir Abass, Copyist/Junior Assistant, Principal District & Sessions Court, Budgam is transferred and posted as such in the Court of Principal District & Sessions Judge, Srinagar vice Shri Malik Haseeb.
- 160) Shri Malik Haseeb, Copyist/Junior Assistant, Principal District & Sessions Court, Srinagar is transferred and posted as Civil Clerk/Junior Assistant in the Court of Munsiff, Kangan vice Shri Mushtaq Ahmad Bhat.

- 161) Shri Mushtaq Ahmad Bhat, Civil Clerk/Junior Assistant, Munsiff Court, Kangan is transferred and posted as such in the Court of Passenger Tax Magistrate, Srinagar vice Shri Mohd. Ashraf Sheikh.
- 162) Shri Mohd. Ashraf Sheikh, Civil Clerk/Junior Assistant, Passenger Tax Magistrate Court, Srinagar is transferred and posted as Criminal Clerk/Junior Assistant in the Court of Munsiff, Kangan against available vacancy.
- 163) Shri Irfan Sultan, Criminal Clerk/Junior Assistant, Munsiff Court, Ganderbal is transferred and posted as Copyist/Junior Assistant in the Court of Chief Judicial Magistrate, Srinagar vice Shri Mohd. Hanief Shora.
- 164) Shri Mohd. Hanief Shora, Copyist/Junior Assistant, Chief Judicial Magistrate Court, Srinagar is transferred and posted as Record Keeper/Junior Assistant in the Court of Principal District & Sessions Judge, Ganderbal against available vacancy.
- 165) Shri Adil Ahmad Allaie, Copyist/Junior Assistant, Munsiff Court, Kangan is transferred and posted as Criminal Clerk/Junior Assistant in the Court of Additional Special Mobile Magistrate (Munsiff), Ganderbal vice Shri Noor-ullah Rizvi.
- 166) Shri Noor-ullah Rizvi, Criminal Clerk/Junior Assistant, Additional Special Mobile Magistrate (Munsiff) Court, Ganderbal is transferred and posted as such in the Court of Munsiff, Ganderbal vice Shri Irfan Sultan.
- 167) Shri Mehraj-ud Din Sheikh, Criminal Clerk/Junior Assistant, Sub Judge Court, Pattan is transferred and posted as such in the Court of City Munsiff, Srinagar vice Shri Ashfaq Hussain Sofi.
- 168) Shri Ashfaq Hussain Sofi, Criminal Clerk/Junior Assistant, City Munsiff Court, Srinagar is transferred and posted as Receipt & Dispatch Clerk/Junior Assistant in the Court of Principal District & Sessions Judge, Pulwama vice Shri Ghulam Nabi Joo.
- 169) Shri Ghulam Nabi Joo, Receipt & Dispatch Clerk/Junior Assistant, Principal District & Sessions Court, Pulwama is transferred and posted as Misc. Clerk/Junior Assistant in the Court of Special Judge Anti-corruption for CBI cases, Srinagar against available vacancy.
- 170) Shri Manzoor Ahmad Bhat, Junior Assistant/Judicial Clerk, Tehsil Office, Pulwama is transferred and posted as Civil Clerk/Junior Assistant in the Court of Munsiff, Pampore vice Shri Adil Shakeel Najar.
- 171) Shri Adil Shakeel Najar, Civil Clerk/Junior Assistant Munsiff Court, Pampore is transferred and posted as Receipt & Dispatch Clerk/Junior Assistant in the Court of Principal District & Sessions Judge, Srinagar against available vacancy.
- 172) Shri Imtiyaz Ahmad Khan, Criminal Clerk/Junior Assistant, Additional Special Mobile Magistrate (Munsiff) Court, Pantha Chowk, Srinagar and Shri Rafiq Ahmad Qadri, Criminal Clerk/Junior Assistant, Additional Special Mobile Magistrate (Munsiff) Court, Shopian are directed to swap their places of postings.
- 173) Shri Bilal Ahmad Khan, Civil Clerk/Junior Assistant, Munsiff Court, Shangas is transferred and posted as Criminal Clerk/Junior Assistant in the Court of Sub Judge, Vailoo vice Ms. Yasmina Tabasum.

- 174) Ms. Yasmina Tabasum, Criminal Clerk/Junior Assistant, Sub Judge Court, Vailoo is posted as Copyist/Junior Assistant in the same Court vice Shri Mohd. Abdullah Mir.
- 175) Shri Mohd. Abdullah Mir, Copyist/Junior Assistant, Sub Judge Court, Vailoo is transferred and posted as Civil Clerk/Junior Assistant in the Court of Munsiff, Dooru vice Shri Irshad Ahmad Malik.
- 176) Shri Irshad Ahmad Malik, Civil Clerk/Junior Assistant, Munsiff Court, Dooru is transferred and posted as Criminal Clerk/Junior Assistant in the Court of Special Mobile Magistrate (Sub Judge), Anantnag against available vacancy.
- 177) Shri Fayaz Ahmad Wani, Criminal Clerk/Junior Assistant, Munsiff Court, Shangas presently attached with Special Mobile Magistrate (Sub Judge) Court, Anantnag is detached and posted as Criminal Clerk/Junior Assistant in the Court of Munsiff, Shangas.
- 178) Shri Mohd. Hanief Raina, Criminal Clerk/Junior Assistant, Munsiff Court, Chadoora is transferred and posted as Copyist/Junior Assistant in the Court of Munsiff, Chari-e Sharief vice Shri Bahar Ahmad Shah.
- 179) Shri Muzaffar Ahmad Bhat, Civil Clerk/Junior Assistant, Munsiff Court, Qazigund and Shri Naseer Ahmad Allie, Junior Assistant/Criminal Clerk, Munsiff Court, D.H.Pora are directed to swap their places of postings.
- 180) Shri Bahar Ahmad Shah, Copyist/Junior Assistant, Munsiff Court, Chari-e Sharief is transferred and posted as Civil Clerk/Junior Assistant in the Court of Munsiff, Budgam vice Ms. Rifat Qadir.
- 181) Ms. Rifat Qadir, Civil Clerk/Junior Assistant, Munsiff Court, Budgam is transferred and posted as Copyist/Junior Assistant in the Court of 3rd Additional District & Sessions Judge, Srinagar vice Ms. Sabia Qayoom.
- 182) Ms. Sabia Qayoom, Copyist/Junior Assistant, 3rd Additional District & Sessions Court, Srinagar is transferred and posted as such in the Court of 4th Additional District & Sessions Judge, Srinagar against available vacancy.
- 183) Shri Manohar Singh, Criminal Clerk/Junior Assistant, Additional Special Mobile Magistrate (Munsiff), Court, Bandipora is transferred and posted as such in the Court of Munsiff, Budgam against available vacancy.
- 184) Ms. Rukhsana Akhter, Copyist/Junior Assistant, Munsiff Court, Budgam is transferred and posted as Criminal/Junior Assistant in the Court of Munsiff, Chadoora vice Shri Mohd. Hanief Raina.
- 185) Shri Irfan-ul Mustafa Bhat, Criminal Clerk/Junior Assistant, Munsiff Mobile Magistrate (Traffic) Court, Sopore is transferred and posted as Copyist/Junior Assistant in the Court of Principal District & Sessions Judge, Kupwara vice Shri Majid Manzoor Kirmani.
- 186) Shri Majid Manzoor Kirmani, Copyist/Junior Assistant, Principal District & Sessions Court, Kupwara is transferred and posted as Civil/Criminal Clerk/ Junior Assistant in the Court of Munsiff, Handwara vice Shri Mushtaq Ahmad Rather.

- 187) Shri Mushtaq Ahmad Rather, Civil/Criminal Clerk/ Junior Assistant Munsiff Court, Handwara is transferred and posted as Criminal Clerk/Junior Assistant in the Court of Munsiff Mobile Magistrate (Traffic), Sopore vice Shri Irfan-ul Mustafa Bhat
- 188) Shri Gh. Mohi-ud Din Najar, Civil Clerk/Junior Assistant, Sub Judge Court, Pattan is transferred and posted as Criminal Clerk/Junior Assistant in the Court of Additional Special Mobile Magistrate (Munsiff) Court, Bandipora vice Shri Manohar Singh.
- 189) Shri Mohd. Altaf Bhat, Copyist/Junior Assistant, 3rd Additional Munsiff Court, Srinagar is transferred and posted as Criminal Clerk/Junior Assistant in the Court of Munsiff, Bandipora vice Shri Mohd. Yousuf Naikoo.
- 190) Shri Mohd. Yousuf Naikoo, Criminal Clerk/Junior Assistant Munsiff Court, Bandipora is transferred and posted as Civil Clerk/Junior Assistant in the Court of Sub Judge, Baramulla vice Shri Gh. Hassan Mir.
- 191) Shri Gh. Hassan Mir, Civil Clerk/Junior Assistant Sub Judge Court, Baramulla is transferred and posted as Civil Clerk/Junior Assistant in the Court of Special Mobile Magistrate (Sub Judge), Budgam vice Shri Mohd. Ishaq Mir.
- 192) Shri Mohd. Ishaq Mir, Civil Clerk/Junior Assistant, Special Mobile Magistrate (Sub Judge) Court, Budgam is transferred and posted as such in the Court of Sub Judge, Chadoora vice Shri Rouf Jalali.
- 193) Shri Rouf Jalali, Civil Clerk/Junior Assistant, Sub Judge Court, Chadoora is transferred and posted as such in the Court of City Munsiff, Srinagar vice Shri Irfan-ul Haq.
- 194) Shri Irfan-ul Haq, Civil Clerk/Junior Assistant, City Munsiff Court, Srinagar is transferred and posted as Receipt & Dispatch Clerk/ Junior Assistant in the Court of Principal District & Sessions Judge, Baramulla vice Shri Ubaid Qadir.
- 195) Shri Ubaid Qadir, Receipt & Dispatch Clerk/ Junior Assistant Principal District & Sessions Court, Baramulla is transferred and posted as Assistant Record Keeper/Junior Assistant in the Court of Principal District & Sessions Judge, Srinagar vice Shri Altaf Hussain Nownihal.
- 196) Shri Altaf Hussain Nownihal, Assistant Record Keeper/Junior Assistant, Principal District & Sessions Court, Srinagar is transferred and posted as Civil Clerk/Junior Assistant in the Court of Munsiff, Sumbal vice Shri Abid Hussain Bhat.
- 197) Shri Abid Hussain Bhat, Civil Clerk/Junior Assistant, Munsiff Court, Sumbal is transferred and posted as Copyist/Junior Assistant in the Court of Munsiff Mobile Magistrate (Traffic), Sopore vice Shri Mohd. Afzal Sheikh.
- 198) Shri Mohd. Afzal Sheikh, Copyist/Junior Assistant, Munsiff Mobile Magistrate (Traffic) Court, Sopore is transferred and posted as Civil Clerk/Junior Assistant in the Court of Buniyar vice Shri Waseem Abbas Bhat.
- 199) Shri Waseem Abbas Bhat, Civil Clerk/Junior Assistant, Munsiff Court, Buniyar is transferred and posted as Junior Assistant in the Court of Principal District & Sessions Judge, Srinagar vice Shri Rafiq Ahmad Gilkar.
- 200) Shri Rafiq Ahmad Gilkar, Junior Assistant Principal District & Sessions Court, Srinagar is transferred and posted as Civil Clerk/Junior Assistant in the Court of Sub Judge, Pattan vice Shri Gh. Mohi-ud din Najar.

- 201) Shri Aijaz Ahmad Mir, Copyist/Junior Assistant, Munsiff Court Buniyar and Shri Javed Ahmad Nanda, Civil Clerk/Junior Assistant, Sub Judge Court, Kupwara are directed to swap their places of postings.
- 202) Ms. Moomina Shabir, Junior Assistant, Additional Designated Court, TADA/POTA, Srinagar is transferred and posted as Copyist/Junior Assistant in the Court of Principal District & Sessions Judge, Baramulla against available vacancy.
- 203) Shri Mohd. Anwar, Civil Clerk/Junior Assistant, Munsiff Court, Zanaskar is transferred and posted as Copyist/Junior Assistant in the Court of Chief Judicial Magistrate, Kargil against available vacancy.
- 204) Shri Zulfkar Ali, Junior Assistant, Principal District & Sessions Court, Leh is transferred and posted as Criminal Clerk/Junior Assistant in the Court of Additional Special Mobile Magistrate (Munsiff), Leh against available vacancy.
- 205) Shri Mudasir Ahmad Malik, Civil Clerk/Junior Assistant, Munsiff Court, Magam is transferred and posted as Copyist/Junior Assistant in the Court of Special Judge Anti-corruption, Srinagar vice Shri Jahangir Ali Bhat.
- 206) Shri Jahangir Ali Bhat, Copyist/Junior Assistant, Special Anti-corruption Court, Srinagar is transferred and posted as Junior Assistant/Typist in the Court of Principal District & Sessions Judge, Budgam vice Shri Mohd. Yasin Wani.
- 207) Shri Mohd. Yasin Wani, Junior Assistant/Typist, Principal District & Sessions Court, Budgam is transferred and posted as Civil Clerk/Junior Assistant in the Court of Munsiff, Magam vice Shri Mudasir Ahmad Malik.

Note: a) All the Presiding Officers shall ensure that transferees are relieved within 15 days from the date of issuance of this Order. The Principal District & Sessions Judges shall personally monitor the implementation of this order and report compliance.

b) Any transfer order issued by a Principal District & Sessions Judge of a district within his district which runs counter to this order shall be deemed to have been superceded by this order wherever applicable.

(By Order)

M. Akhoun
07.5.2016
(Mohammad Yousuf Akhoun)
Principal Secretary to
Hon'ble the Chief Justice


No.: 217-316/PSYS

Dated: 07-05-2016.

Copy to the:

- 1) Registrar General, High Court of J&K
- 2) Registrar Vigilance, High Court of J&K
.....for information.
- 3-14) Pr.District&SessionsJudge Srinagar/Budgam/Pulwama/Baramulla/ Anantnag/ Ganderbal/ Shopian/Kupwara/Bandipora/Kulgam/Leh/ Kargil
- 15) Special Judge Anti-corruption for CBI cases, Srinagar
- 16-20) Addl.District& SessionsJudge, Srinagar/Anantnag/Pulwama/Baramulla/Anantnag.
- 21-22) 1st Addl. District & Sessions Judge, Srinagar/Baramulla.
- 23) 2nd Addl. District & Sessions Judge, Srinagar
- 24) 3rd Addl. District & Sessions Judge, Srinagar
- 25) 4th Addl. District & Sessions Judge, Srinagar
- 26) Addl. Judge designated court TADA/POTA, Srinagar
- 27) Addl. District Judge (Bank Cases) Srinagar.
- 28) Special Judge, Anti-Corruption, Srinagar.

- 29) Addl. Judge, Anti-Corruption, Srinagar.
- 30-47) CJM/Sub Judge/ Srinagar/ Budgam/ Uri/ Pulwama/Bijbehara/ Shopian/ Vailoo/ Anantnag/ Bandipora/Sopore/Kulgam/ Baramulla/ Ganderbal/ Pattan/K upwara/ Kulgam/Kargil/Leh.
- 48) City Judge, Srinagar.
- 49) Special Mobile Magistrate (Traffic), Srinagar.
- 50) Judge Small Causes Court, Srinagar.
- 51) Special Excise Magistrate, Srinagar.
- 52) Special Municipal Magistrate, Srinagar.
- 53) Forest Magistrate, Srinagar.
- 54) Special Passenger Tax Magistrate, Srinagar.
- 55- 66) Special Mobile Magistrate (Sub Judge) Srinagar/Budgam/Pulwama/Baramulla/ Anantnag/ Ganderbal/ Shopian/Kupwara/Bandipora/Kulgam/Leh/ Kargil
- 67) District Magistrate, Srinagar.
- 68) Addl. Munsiff Mobile Magistrate (Traffic) Srinagar.
- 69-70) Munsiff Mobile Magistrate (Traffic) Sopore/ Anantnag.
- 71) Sub-Registrar, Srinagar
- 72-74) 1st/2nd/3rd Addl. Munsiff, Srinagar.
- 75-99) Munsiff, Srinagar/Ganderbal/Budgam/Anantnag/Shangus/D.H. Pora/ Tral/ Pampore/Bandipora/Pulwama/ /Baramulla/Handwara/Sumbal (Sonawari)/ Dooru/Tangmarg/Zanaskar/ Boniyar/Kangan/Ganderbal/Kupwara/ Sogam/ Dangi wacha/ Gurez/Chrar-e-Sharief/Shopian
.... For information and necessary action.
- 100) In-charge N.I.C for uploading in High Court Web site.

 - akhbar
07.5.2016.

**Principal Secretary to
Hon'ble the Chief Justice**